

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 246 of 2012 & IA Nos. 401, 402 of 2012,**  
**71 & 245 of 2013**

**Dated : 21<sup>st</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Tata Power Co. Ltd. ... Appellant(s)**  
**Versus**

**Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant(s): Mr. Krishnan Venugopal, Sr. Adv.**  
**Ms. Anusha Nagarajan**  
**Ms. Prerna Priyadarshan**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R-1.**  
**Mr. J.J. Bhatt, Sr. Adv.**  
**Ms. Anjali Chandurkar**  
**Mr. Hasan Murtaza**  
**Mr. Aditya Panda for R-2**

**ORDER**

Post the matter for further hearing on **5<sup>th</sup> October, 2013 (Saturday)**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/vt